## **PUNJAB VIDHAN SABHA**

## **ADDENDUM**

TO

## THE LIST OF BUSINESS FOR THE SITTING OF THE PUNJAB VIDHAN SABHA TO BE HELD TODAY i.e., THE 28<sup>TH</sup> MARCH, 2018 AT 10.00 A.M.

- 1. Under the heading "V. <u>PRESENTATION OF REPORTS"</u>, the following shall be added as **Sr. No. 1.** and the existing **Sr. No. 1.** be read as **1-A.:-**
  - "1. THE CHAIRMAN,
    COMMITTEE OF
    THE HOUSE
    CONSTITUTED TO
    EXAMINE SUICIDES
    COMMITTED BY
    FARMERS AND
    FINANCIAL CRISIS
    FACED BY FARM
    LABOURERS IN THE
    STATE

to present the Report of the Committee of the House Constituted to examine suicides committed by farmers and financial crisis faced by farm labourers in the State."

2. After the item "V. <u>PRESENTATION OF REPORTS"</u>, the following shall be added as item VI.:-

## "VI. THE BUDGET ESTIMATES FOR THE YEAR 2018-19

**RESUMPTION OF GENERAL** discussion on the Budget Estimates for the year 2018-19.

(To be concluded)"

and the existing item VI. be read as VI-A.

- 3. Under the heading "VIII. <u>LEGISLATIVE BUSINESS</u>", the following shall be added after **Sr. No. 8**:-
- "9. The Punjab Laws
  (Special Provisions
  for Regularization of
  Unauthorized
  Colonies) Bill, 2018.

A MINISTER to introduce the Punjab Laws (Special Provisions for Regularization of Unauthorized Colonies) Bill, 2018.

To move that the Punjab Laws (Special Provisions for Regularization of Unauthorized Colonies) Bill, 2018, be taken into consideration at once.

Also to move that the Bill be passed.

10. The Punjab Social Security Bill, 2018.

A MINISTER to introduce the Punjab Social Security Bill, 2018.

To move that the Punjab Social Security Bill, 2018, be taken into consideration at once.

Also to move that the Bill be passed.

11. The Punjab Roads and Bridges Development Board (Amendment) Bill, 2018. A MINISTER to introduce the Punjab Roads and Bridges Development Board (Amendment) Bill, 2018.

To move that the Punjab Roads and Bridges Development Board (Amendment) Bill, 2018, be taken into consideration at once.

Also to move that the Bill be passed."

CHANDIGARH: THE 28<sup>TH</sup> MARCH, 2018.

SHASHI LAKHANPAL MISHRA SECRETARY.

Superintendent
Punjab Vidhan Sabha
Chandigarh